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SECTION 16 XVI

MATTER FOR 12.11.2013  
COURT NO. - 4  
ITEM NO. - 1

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 6717 OF 2004

ORIENTAL INSURANCE CO. LTD.  
-VERSUS -  
GANESH RAI & ORS.  
OFFICE REPORT

... APPELLANT

... RESPONDENTS

This is an appeal by Special Leave granted by this Hon'ble Court on 8th October, 2004.

There are six respondents in the matter. Respondent Nos. 1 to 4 are represented through Dr. Kailash Chand, Advocate. Service in respect of Respondent Nos. 5 and 6 is complete at SLP stage, but no one has chosen to enter appearance, so far. Service is complete.

It is further submitted that in view of Court's Order dated 13th October, 2011, B.K. Satija, Advocate for the Appellant has on 8th November, 2012 filed a letter stating therein that his case is covered by points (i) and (ii). (Copies of the same have been included in appeal paper books).

Now Mr. Nafis Ahmad Siddiqui, Advocate has filed Vakalatnama/memo of appearance on behalf of the Appellant after taking NOC from erstwhile Advocate Mr. B.K. Satija, Advocate.

Original record has been received from the High Court and is available in the registry for the reference of the Hon'ble Court. Matters are ready for listing.

The appeal is listed before the Hon'ble Court with this office report.

DATED THIS THE 28th DAY OF OCTOBER, 2013.

ASSISTANT REGISTRAR

Copy to:- Dr. Nafis Ahmad Siddiqui, Advocate  
Dr. Kailash Chand, Advocate

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ASSISTANT REGISTRAR